

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1904

ANSWERED ON:19.08.2013

REVIVAL OF HOCKEY

Gangaram Shri Awale Jaywant;M.Thambidurai Dr.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to take steps to revive and encourage hockey in the country;
- (b) if so, the details thereof along with the action taken by the Government in this regard;
- (c) whether the Government has taken note of the miserable condition of former/present hockey players in the country; and
- (d) if so, the details thereof along with the steps taken by the Government to improve economic condition of hockey players and their families?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

(a) & (b): Madam, promotion and development of various disciplines of sports, including hockey, is the primary responsibility of the National Sports Federations (NSFs) and the State Governments. The Government only supplements the efforts of the NSFs by providing financial assistance under the "Scheme of Assistance to NSFs" to the recognized NSFs for holding national/international sports events in India, participation of sportspersons/teams in international sports events abroad, training/coaching of national level sportspersons/teams through Indian and foreign coaches, procurement of equipment and consumables etc. as per agreed Long Term Development Plans. In the last 5 years, the Government has spent the following amount on promotion and development of hockey in the country:

	(Rupees in lakhs)				
2008-09	2009-10	2010-11	2011-12	2012-13	
	(Upto February, 2013)				
345.00	762.82	435.76	1809.00	429.08	

Apart from this, the Sports Authority of India is running the following schemes for promotion of sports including hockey in which training by experienced coaches with scientific back-up is provided to players to achieve excellence at national/international level.

(a) National Sports Talent Scheme (NSTC) (b) Army Boys Sports Company (ABSC) (c) SAI Training Centre (STC) (d) Special Area Games (SAG) (e) Centre of Excellence(COE) (f) Come and Play Scheme.

(c) & (d): Outstanding sportspersons including hockey players of yesteryears, who brought glory to the nation, are eligible for lump sum ex-gratia financial assistance from the National Sports Welfare Fund for Sportspersons. Further, for providing financial security to the meritorious sportspersons including those belonging to the discipline of hockey, the Ministry provides monthly pension for lifetime to those sportspersons who have won medals in Olympic games, Asian Games, Commonwealth Games, World Championships (in the disciplines of Olympic games, Asian Games and Commonwealth Games) and Para-Olympic Games, who have retired from active sports and completed 30 years of age.